

Office of the IV Addl.District Court,
Guntur, Dated : 12.05.2020

NOTICE

This matter viz., A.S.74/2015 was already heard prior to lock down. Both parties are requested to take note that Order/Judgment will be pronounced in this matter on 14.05.2020. If either party has any objection for pronouncing the order/ Judgment and intends to have any further hearing or reopening of the matter may present reopen application through e-mail viz., ivadjcourtguntur@gmail.com on or before 13.05.2020, otherwise order/ Judgment will be pronounced on 14.05.2020.

Sd/- XXXXX
IV Addl.District Judge, Guntur.

To

Sri Satharasi Yedukondalu, Advocate for Appellant.
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